

श्री श्रीम प्रकाश त्यागी : अध्यक्ष महोदय, मैं माननीय मंत्री जी से जानना चाहता हूँ कि समाचार पत्रों में और भारतवर्ष के हवाई अड्डों के अधिकारियों के पास समय-समय पर जिन अन्तराष्ट्रीय उड़ान कम्पनियों की शिकायतें आती रहती हैं वे कौन-कौन सी हैं और उनकी निवारण क्या है ? उन शिकायतों को दूर करने की दिशा में आपने क्या प्रयत्न किया है ?

श्री राजबहादुर : माननीय अध्यक्ष जी, मैं पहले निवेदन कर चुका हूँ कि जितने हमारे हवाई अड्डे हैं उनमें से दिल्ली और बम्बई में मध्यरात्रि के पास ट्रैफिक घटो-घटों के लिये अधिक हो जाता है क्योंकि जितनी भी अन्तराष्ट्रीय सेवाएँ हैं उनके कुछ इस प्रकार के नियम बन गये हैं कि मध्य रात्रि को सारी उड़ानें दिल्ली या बम्बई पर आती हैं। ये देश 10 बजे रात्रि से सबेरे 6 बजे तक एयरसर्विस की उड़ानें बोइंग पोलूशन की वजह से नहीं करने देती है। ये उड़ानें हमारे यहाँ ही एक ही साथ आती हैं। जहाँ पर 500-700 की गुंजाइश है हवाई जहाजों के बॉचिंग में एक हजार, दो हजार लोग आ जाते हैं। हमारी कोशिश यह है कि उनको कह दें समझा कर कि...

श्री प्रकाशवीर शास्त्री : दिन में आए।

श्री राज बहादुर : इकट्ठे न आयें। हमको इसमें यह भी देखना पड़ता है कि इसके द्वारा हम यात्रियों और पर्यटकों को खो न दें। इस लिये इन बातों को ध्यान में रखते हुए कोई दूसरा रास्ता निकालना पड़ेगा।

श्री श्रीम प्रकाश त्यागी : मैं यह जानना चाहता हूँ कि क्या अन्तराष्ट्रीय कोई समझौता अभी तक हो पाया है।

श्री राज बहादुर : मैं इतना ही कह सकता हूँ कि कोशिश की जा रही है।

श्री आर० डी० जगताप आवरगांवकर : क्या यह सही है कि विदेशी यात्री कलकत्ता जाना नहीं चाहते क्योंकि बम्बई आने में उनको सहूलियत होती है और कलकत्ता में नक्सलाइट भूबमोंट भी है।

Seizure of Pakistani Trawler

*274. SHRI NABIN CHANDRA BURAGOHAIN :†

SHRI SARDAR AMJAD ALI :

DR. V. B. SINGH :

SHRI HARSH DEO MALAVIA :

SHRI JAGAN NATH BHARDWAJ :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a Pakistani trawler, M. V. "Khuda Hafiz", was seized by Customs authorities in the first week of January, 1976 in the Gulf of Cutch;

(b) whether there have been prior cases of intrusion into Indian territorial waters by Pakistani boats in this area;

(c) what was the ostensible reason and the real purpose behind this intrusion by this Pakistani boat; and

(d) what action is being taken against the crew of the seized vessel ?

THE MINISTER OF STATE IN CHARGE OF DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE) : (a) The Customs Officers at Okha seized a mechanised vessel M. V. "Khuda Hafiz" of Pakistan origin and registry in the first week of January 1976 in the Gulf of Kutch near Jakhau.

(b) Three more cases in which Pakistani boats have recently been seized in this area have come to the notice of the Government.

(c) The boats were ostensibly on fishing mission. The case is under investigation. It cannot yet be said definitely if these vessels had some ulterior motive for illegally entering Indian Territorial waters.

†The question was actually asked on the floor of the House by Shri Nabin Chandra Buragonaim.

(d) All the crew members of the vessel "Khuda Hafiz" were handed over to the Police and they were produced before the Court of Naliia for action under the Foreigners Act for illegal intrusion.

SHRI NABIN CHANDRA BURAGOHAIN : Sir, in view of the fact that foreign goods have been intruding into the territory of India through the waters of the Gulf of Kutch with the help of Pakistani country boats, may I know whether the hon. Minister is seized of this problem and what steps have been taken ?

SHRI PRANAB MUKHERJEE : Sir, I am seized of the problem but unfortunately the goods seized from the boats were only 400 kg. of fish and 20 kg. of ice.

SHRI NABIN CHANDRA BURAGOHAIN : Sir, people over the world think that India is the best market for smuggled goods. Smuggled foreign goods have been intruding into the territory of India either through the borders in the west or through the borders in the east, on a large scale. Foreign goods, mainly Chinese goods have been intruding into India through the international borders of Assam, Mizoram and Nagaland. How many cases have been detected by his officials and what steps have been taken ?

SHRI PRANAB MUKHERJEE : Sir, this is not a general question about smuggling ; this is a question about a Pakistani trawler.

MR. CHAIRMAN : That will not arise.

SHRI SARDAR AMJAD ALI : Sir, I think this is not a very fishy question. As the hon. Minister has said, ostensibly this ship had come for fishing. The Pakistani ship may have come into the territorial waters of India for anything but fishing. But I would like to know from the hon. Minister whether in an ostensible manner the smuggling business has gone up recently in the Gujarat coast.

SHRI PRANAB MUKHERJEE : Sir, so far as the purpose of the entry of these boats is concerned, I have already replied in the text of my answer that it is not yet definitely ascertained whether they had any ulterior motive. But, so far as the second part of the hon. Member's question is concerned, unfortunately it is a fact that of late, smuggling activities in the Gujarat coast have been increasing. Till September, 1975 it was at a low ebb, but the seizure figures indicate that in October-November and up to 12th December, there has been some increase in smuggling activities in the Gujarat coast. We have already taken it up and my colleagues in the Home Ministry have drawn the attention of the Gujarat Chief Minister to this point.

MR. CHAIRMAN : Dr. V. B. Singh. Not here. Mr. Harsh Dev Malaviya.

श्री हर्ष देव मालवीय : मान्यवर, पहले तो मैं थोड़ा सा इस बात का स्पष्टीकरण चाहता हूँ कि समुद्र में आप टेरिटोरियल वाटर कितनी दूरी तक मानते हैं ? आमतौर पर दुनिया के अन्दर इस बात पर कटौत चली रही है कि टेरिटोरियल वाटर 12 मील की दूरी पर है या 120 मील की दूरी पर है, इस संबंध में कुछ भी स्पष्ट नहीं है। दूसरी बात मैं यह कहना चाहता हूँ कि प्रायः हमें सूचना मिलती रहती है कि हमारे समुद्र में कभी तो चीन के जहाज या ट्रालर चले आते हैं और कभी किसी और देश के। ऐसी स्थिति में मैं मालूम करना चाहता हूँ कि क्या हमारी समुद्री सीमा कोई खुला चौक है जहाँ पर जिसकी मर्जी जब आई तब चला आता है ? मैं यह भी जानना चाहता हूँ कि इन सब चीजों को रोकने के लिए आपकी तरफ से क्या इंतजाम किया गया है ? क्या आपने कोई ऐसी मशीनरी कायम की है जो इन चीजों को रोके ? क्या हमारी समुद्री सीमा कनाट प्लेस की तरह कोई खुला चौक है जिसमें लोग जब मर्जी आई, चले आते ?

SHRI PRANAB MUKHERJEE : Sir, I can just reply limitedly that so far as territorial waters are concerned, as per the Customs Act, it is twelve nautical miles. And if

there was no arrangement—apart from the Defence and other patrolling, even from the Customs angle—these boats would not have been seized.

SHRI HARSH DEO MALAVIYA : Still they continue to come. What is your arrangement ? Will you enlighten us ?

(No reply)

MR. CHAIRMAN : Shri Jagan Nath Bhardwaj.

SHRI JAGAN NATH BHARDWAJ : My point has been covered by Shri H. D. Malaviya.

SHRI VIREN J. SHAH : Sir, the hon. Minister mentioned about the increase of seizures on Gujarat coast recently. Does this show that the smuggling activity has increased or that the vigilance of Gujarat Government from September onwards has resulted into greater seizures and greater alertness ?

MR. CHAIRMAN : You have to put a supplementary.

SHRI VIREN J. SHAH : This is arising from the answer that the hon. Minister gave just now. I am submitting this supplementary, whether the greater seizures are due to greater smuggling activities or greater alertness on the part of the Gujarat Government.

SHRI PRANAB MUKHERJEE : I am afraid it is because of the rather lack of alertness on the part of the Gujarat Government because the number of seizures previously was 39 and the quantum of goods seized was worth Rs. 1.5 lakhs but with the increase in seizures the quantum of goods seized has gone up to Rs. 5.3 lakhs and for the information of the hon. Member all these seizures have been done by the Customs people and not by the Gujarat Government.

श्री प्रकाशवीर शास्त्री : मछली खाने वाले कुछ देश इस प्रकार के हैं जिनके समुद्रों की मछलियां खाते खाते समाप्त हो गई हैं। हमारे यहां अंडमान निकोबार और मद्रास का जो समुद्र है उसमें मछलियों की एक बहुत बड़ी तादाद है और जापान, चीन, कोरिया आदि जगहों से मछलियां पकड़ने आते हैं। मैं जानना चाहता हूं क्या नौसेना से मिलकर या कृषि मंत्रालय से मिलकर कोई ऐसी समन्वित योजना बनाई है कि यह जो करोड़ों ६० की मछलियां चोरी करके जा रही है, यह चोरी रोकी जा सके ?

MR. CHAIRMAN : This question will not arise out of this.

SHRI PRANAB MUKHERJEE : I can pass it on to the Agriculture Ministry.

MR. CHAIRMAN : Next question.

Calcutta-Shillong Flights

*275. **SHRI NRIPATI RANJAN CHOUDHURY :**†

SHRI NABIN CHANDRA BURAGOHAIN :

DR. RAJAT KUMAR CHAKRA-BARTI :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the progress so far made regarding development of the airport at Shillong in Meghalaya ; and

(b) what are the reasons for not operating regular Indian Airlines flights from Calcutta to shillong ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR) : (a) The construction of the runway (6000' X 150' LCN-30), apron and taxi-track has been completed. Technical buildings and residential quarters have also been completed. Work on the control tower is in progress. Construction of terminal building is to commence shortly.

†The question was actually asked on the floor of the House by Shri Nripati Ranjan Choudhury.